## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:1831 ANSWERED ON:30.07.2015 Allocation of Coal Block Singh Shri Abhishek

## Will the Minister of COAL be pleased to state:

- (a) the coal block allocated by the Government for Mandwa Thermal Power Project;
- (b) whether any steps were taken by the Government to ensure proper supply of coal to the said Project before allocation of coal block and if so, the details thereof:
- (c) whether any proposal has been received by the Government from the State Government to extend the validity of tapering coal linkage to ensure proper supply of coal to the above Project; and
- (d) if so, the details thereof and the action taken by the Government thereon?

## **Answer**

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

- (a): No coal block has been allocated by the Government for Mandwa Thermal Power Project.
- (b): Standing Linkage Committee (Long Term) had recommended for issuance of "Letter of Assurance" for 2X660 MW Power Plant in its meetings held on 29.01.2010 and 08.04.2010 respectively of M/s. Lanco Mahanadi Power Pvt Ltd (Re-named as Lanco Vidarbha Thermal Power Private Limited) at Village-Mandwa, Pulai and Begaon, Distt-Wardha, Maharashtra. South Eastern Coalfields Limited issued two Letters of Assurance on 26.10.2010 and 11.02.2011.

However, since, both of these units do not fall within the category of 78,000 MW units approved by Cabinet Committee on Economic Affairs (CCEA), for signing of Fuel Supply Agreements (FSAs), they are not entitled for supply of coal.

- (c): No application for grant of tapering linkage has been received from the above project.
- (d): Does not arise in view of reply to part (c) above.

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